

NATIONAL COMPANY LAW TRIBUNAL

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AMARAVATI BENCH
(Video Conference)

PRESENT: HON'BLE SHRI BHASKARA PNTULA MOHAN – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.01.2021 AT 10.30 AM

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|----------------------------------|-----------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CA NO. 50/252/AMR/2020 |
| NAME OF THE COMPANY | Prvathi Projects Pvt Ltd |
| NAME OF THE PETITIONER(S) | Bodimalla Ramanath Reddy |
| NAME OF THE RESPONDENT(S) | Registrar Of Companies Vijayawada |
| UNDER SECTION | 252 |

Counsel for Petitioner(s):

Ries

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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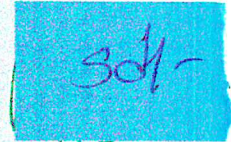
Counsel for Respondent(s):

Ries

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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ORDER

For want of RoC Report, list the matter for further consideration on 22.01.2021.



MEMBER JUDICIAL

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